

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 533 of 2019

IN THE MATTER OF:

MSTC Ltd.

...Appellant

Vs

SPS Steel Rolling Mills Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Pallavi Pratap, Ms. Prachi Pratap and Ms. Neema, Advocates

For Respondents: Ms. Misha and Mr. Nikhil Mathur, Advocates

O R D E R

08.08.2019 Due to paucity of time, the matter could not be taken up.

Post the appeal 'for Admission (After Notice)' on **29th August, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)